

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00688/2019

Friday, this the 20th day of September, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

T.Velayudhan, aged 59 years,
S/o Chozhi T.,
ABPM I (GDSMD), Thacinganadam,
Malappuram District.
Residing at Thottungal House, Pallipadi P.O.,
Kizhattur, (via) Pattikkad,
Malappuram District, Kerala.
PIN-679 325.

Applicant

(Advocate: Mr. K.P.Harish)

versus

1. The Superintendent of Post Offices
Manjeri Division, Manjeri
Malappuram District-679 324.
2. Assistant Superintendent of Post Offices
Perinthalmanna Sub Division,
Perinthalmanna, Malappuram District-679 322.
3. The Post Master General
Northern Region, Kozhikode
Kozhikode District-673 011.
4. Union of India represented by
Secretary to Government of India,
Ministry of Communications,
Department of Posts, New Delhi-110 001.

Respondents

(Advocate: Shaiju K.S.)

The OA having been heard on 20th September, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

Heard Sri K.P.Harish, learned counsel for the applicant. Sri Shaiju K.S., learned counsel accepts notice on behalf of the respondents.

2. Applicant is aggrieved by the fact that the post for which he has sought a transfer to GDS ABPM in Cherukara S.O., has been earmarked for open recruitment as per Annexure A5 at Sl. No.231. He submits that due to his health condition, he is unable to discharge the duty of his present post as it involves covering considerable distance by foot.

3. This Tribunal is of the view that the OA can be disposed of at this stage by directing respondent No.3 to consider the applicant's application for transfer, copy of which is available at Annexure A3 with the forwarding letter at Annexure A4, and dispose it of. Both sides agree with the conclusion arrived at. Ordered accordingly. The above exercise shall be completed as early as possible, at any rate within one month of receipt of this order. OA stands disposed of.

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the Office Memorandum No.17-31/2016-GDS dated 4.1.2019 issued by Department of Posts (GDS Section).

Annexure A2: Copy of the Medical Certificate dated 27.6.2019 issued by the Chief Medical Examiner, Govt. Ayurveda Hospital, Perinthalmanna.

Annexure A3: Copy of the application dated 27.6.2019.

Annexure A4: Copy of letter of recommendation dated 28.6.2019 by the 2nd respondent.

Annexure A5: Copy of the relevant pages of notification issued by the Postal Department.

Annexure A6: List of GDS for transfer, dated 31.7.2019.